

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 237
79/241-242/PB/2019
RA-02/2023

IN THE MATTER OF:

Ravi Chauhan

... **Applicant/Petitioner**

Versus

Orion Structuring & Design Pvt. Ltd. & Ors. ...

Respondent

Under Section: 241/242

Order delivered on 14.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 30.11.2023.

Sd/-

(COURT OFFICER)